

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. TT/124/2014

Date: 27.8.2014

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for combined elements (a) LILO of Nagarjunasagar- Raichur 400 kV S/C Line at Mehboobnagar, and (b) LILO of both the Circuits of Nellore-Sriperumbudur 400kV D/C line at Almathi under System Strengthening Scheme-IV in Southern Region.

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish Investment approval (IA) of the scheme considered under the instant petition, on affidavit with advance copy to the respondents/ beneficiaries, latest by 15.9.2014.

Yours faithfully,

Sd/-  
(Dr. P.K. Sinha)  
Asst. Chief (Legal)